

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/19(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER WARD 3(1) VS THE REGISTRAR OF COMPANIES WEST BENGAL & SANKATHARAN VINTRADE PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr. M.K.Barua, DROC] For ROC, W.B.

O R D E R

1. Ld. Authorized Representative for ROC WB, present.
2. None appears for Income Tax Officer.
3. Matter is adjourned to **18.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**